

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 227 OF 2015 &
IA NO. 373 OF 2015**

Dated: 28th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gail India Ltd. Appellant(s)

Vs.

Sabarmati Gas Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Mahapatra
Mr. Kayesh Begg

Counsel for the Respondent(s) : Ms. Preksha Dugar
Mr. Maulishree Gupta for R.1
Ms. Aparna Vohra for R.2

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 28.11.2016 after serving copy on the other side.

List the matter on **09.12.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**